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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH , NEW DELHI

M.A.No. /2023

In

O.A. 21/2014

IN THE MATTER OF:

VARDHAMAN KAUSHIK

...APPLICANT

VERSUS

UNON OF INDIA & ORS

...RESPONDENTS

INDEX

S.No.	Particulars	Page No.
1.	O.M. Dated : 12.07.2021 of Registration of BS/III/IV special purpose vehicle used for defense purposes and law enforcement Regarding	1-2
2.	O.M. Dated : 06.09.2021 of Registration of BS/III/IV special purpose vehicle used for defense purposes and law enforcement Regarding	3

Through



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Delhi High Court, New Delhi

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Dt. 20/02/2024.

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No. RT-11036/138/2020-MVL.
Government of India
Ministry of Road Transport and Highways
 Transport Bhawan, 1, Parliament Street, New Delhi

Dated the 12th July, 2021

1. The Principal Secretaries/Secretaries, Department of Transport of all the States/UTs
2. The Transport Commissioners of all the States/Union Territories

Subject: Registration of BS III/IV special purpose vehicle used for defence purposes and for law enforcement- regarding.

Sir,

I am directed to refer to representations received from various Para-Military and other organizations regarding registration of their BS III/IV special purpose vehicles (armoured and other specialized vehicles) used for operational purposes for the maintenance of law & order and internal security.

2. In this regard it is to say that in terms of sub-Rule 18(ii) of Rule 115 of CMV Rules 1989 and on the basis of legal advice received from Ministry of Law & Justice and the learned Law officer, necessary changes are being incorporated in the VAHAN portal to accommodate the registration of BS III/IV special purpose vehicles. Such vehicles may get registered as under:-

- **Ownership type** : - Central/State Government Police, Law Enforcement and Central Government organisation
- **Vehicle type** : - Additional type to be created i.e. Armoured vehicle and Other Specialised vehicles.
- **Registration Process to be followed** :-

Sl. No	Vehicle type	Registration procedure
1.	Armoured Vehicle	On receipt of application along with the letter of an officer, not below the rank of DIG of the applicant organization, specifying the vehicle type, use of vehicle, type approval certificate, alongwith approval of State/UT Admin, the RTO concerned shall enter the details of the vehicle on the portal under the above mentioned ownership type and vehicle type. NIC shall provide the facility in VAHAN portal to select the emission type manually -BS III or BS IV- for such vehicles.
2.	Other specialised vehicles	The approval of the State Admin shall be mandatory for final registration and generation of registration mark.

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Note:- Officer not below the Rank of DIG or equivalent shall also send a copy of request of registration of such vehicles to the Provisioning Cell, MHA and Joint Secretary, MVL, Ministry of Road Transport & Highways.

3. This issues with the approval of the competent authority.

Yours faithfully,



(S.K Geeva)

Under Secretary to the Govt. of India

Tel/Fax: 011-23739074

Email: geeva.sk@gov.in

Copy to:

1. Shri Tushar Mehta, Solicitor General of India - For kind info.
2. Provisioning Cell, Ministry of Home affairs - Please issue necessary directions to various organizations under your administrative control.
3. Shri Pawan Joshi, DDG, NIC, A-Block, Lodhi Rd, CGO Complex, Pragati Vihar, New Delhi, Delhi 110003 - Please incorporate necessary changes as per para 2 above in the VAHAN portal to make provision of registration of BS-III/IV armoured vehicle and other specialised vehicles.

Copy for kind information to:

1. PS to Minister, RTH
2. PS to MOS, RTH
3. PPS to Secretary, RTH
4. PS to JS(MVL), SE (Tpt), Dir (MVL)
5. Sr. Technical Director, NIC

Fl. No. M.VI-60/2016-17-MI(Prov)-DA-9 51
Government of India/भारत सरकार
Ministry of Home Affairs/गृह मंत्रालय
Police Modernization Division/पुलिस आधुनिकीकरण प्रभाग
Prov.I/संभरण-I

26, Man Singh Road, Jaisalmer House,
New Delhi, dated 6th September, 2021.

To

Principal Secretaries/Secretaries, Department of Transport,
All State and Union Territories

Subject: Registration of BS-III/IV special purpose vehicle used for defence purpose and law enforcement-regarding.

Sir,

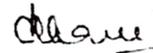
Please refer to Ministry of Road Transport and Highways letter No.RT-11036/138/2020-MVL dated 12.06.2021 regarding registration of BS-III/IV special purpose vehicles (Armoured and other specialized vehicles) of Central Armed Police Forces (CAPFs) used for operational purposes for the maintenance of law and order and internal security (copy enclosed).

2. Ministry of Road Transport and Highways (MoRTH) has informed that necessary changes are being incorporated in the VAHAN portal to accommodate the registration of BS-III/IV special purpose vehicles (Armoured and other specialized vehicles) used for operational purposes for the maintenance of law and order and internal security.

3. It requested to facilitate all Central Armed Police Forces (CAPFs) to register the BS-III/IV special purpose vehicles (Armoured and other specialized vehicles) in e-Vahan portal.

Encl: As above.

Yours faithfully,



(Harcharan Kaur)
Director
Tel/Fax:23383552

Copy to:

- i. DsG: AR (through LOAR), BSF, CISF, CRPF, ITBP, NSG and SSB for information and necessary action please.